

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 87/9/HDB/2021
NAME OF THE COMPANY	Max Infra (I) Ltd
NAME OF THE PETITIONER(S)	R and D Multiples (Metal Cast) Pvt Ltd
NAME OF THE RESPONDENT(S)	Max Infra (I) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

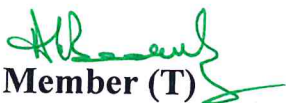
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is present. Issue notice to Corporate Debtor. Counsel for Petitioner is directed to serve notice on Corporate Debtor and file proof.

Post the matter on 05.04.2021.


Member (T)


Member (J)

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